

**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

GA/TA/MP. No. 528 /1993 (in OA No. 245/93)  
Gheesulal & Ors Versus V.O.S. & Ors

| Date of Order  | Orders                                                                                                                                                                                                                                                                                                                                               |
|----------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                | <p>This is an M.P. (in OA No. 245/93) for amendment of the OA. It is in order &amp; <u>D.B.</u> case.</p> <p>so (v) 7/10</p>                                                                                                                                                                                                                         |
| <u>8.10.93</u> | <p>None present</p> <p>Register &amp; Put up in Court<br/>for admission on <u>12-10-93</u> 9/w 245/93</p> <p>REGISTRAR<br/>C.A.T., JAIPUR</p> <p><u>12.10.93</u></p> <p>None present on behalf of the petitioner</p> <p>The M.P. is dismissed for want of prosecution.</p> <p>(CP.P. Sainastava)<br/>M (A)</p> <p>(D.L. Mehta)<br/>Vice-Chairman</p> |
|                | <p>Copy sent to the cpb.<br/>and a copy sent (M.B.)<br/>and <u>7627 &amp; 7628</u></p>                                                                                                                                                                                                                                                               |

15-10-93